

14.25½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty-sixth Report

[English]

SHRI S. MALLIKARJUNAIAH (Tumkur): I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

14.25½ hrs.

ESTIMATES COMMITTEE

Forty-Sixth Report

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Forty-Sixth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Surface Transport-Coastal Shipping and the Minutes of the sittings of the Committee relating thereto.

14.26 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

Fourteenth and Fifteenth Reports and Minutes

[English]

SHRI M. KRISHNASAMY (Vandavasi): I beg to present the Fourteenth and Fifteenth Reports (Hindi and English versions) of the Committee on Papers Laid on the Table and Minutes of sittings of the Committee relating thereto.

14.26½ hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Eighth and Ninth Reports and Minutes

[English]

SHRI PALA K.M. MATHE (Idukki): I beg to present the Eighth and Ninth Reports (Hindi and English versions) of the Committee on Urban and Rural Development on (i) Land Acquisition Act, 1894 and (ii) The Constitution (Eighty-First Amendment) Bill, 1994 of the Ministry of Rural Development alongwith Minutes of Sittings of the Committee relating thereto.

14.27 hrs.

STANDING COMMITTEE ON FINANCE

Ninth Report

[English]

SHRI P.C. CHACKO (Trichur): I beg to present the Ninth Report (Hindi and English versions) of the Standing Committee on Finance on Action taken on the Fourth Report of the Committee (1993-94) on the 'Working of the Public Sector Banks'

14.27½ hrs.

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Eighth and Ninth Reports and Minutes

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): I beg to present the following Reports and Minutes (English and Hindi versions) of the Standing Committee on Petroleum and Chemicals:—

(1) Eighth Report on Action Taken by Government on recommendations contained in the Third Report of the Committee (10th Lok Sabha) on 'Production' Import, R&D, Promotion and Marketing of Fertilisers'.

(2) Ninth Report on 'Pricing of Petroleum Products' and Minutes of the sittings of the Committee relating thereto.

14.28 hrs.

STANDING COMMITTEE ON COMMUNICATIONS

Eighth and Ninth Reports and Minutes

[English]

KUMARI VIMLA VERMA (Seoni): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Communications:—

(1) Eighth Report on Central Board for Film Certification and related matters relating to the Ministry of Information and Broadcasting and the Minutes of the Sitting of the Committee relating thereto.

(2) Ninth Report on Films Division relating to the Ministry of Information and Broadcasting and the Minutes of the Sittings of the Committee relating thereto.

14.28½ hrs.

COMMITTEE ON HOME AFFAIRS

(f) Twelfth, Thirteenth and Fourteenth Reports

[English]

MAJ. GEN. (RETD.) BHUVAN CHANDRA KHANDURI (Garhwal): I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Committee on Home Affairs:—

(1) Twelfth Report on the Representation of the People (Second Amendment) Bill, 1994.

(2) Thirteenth Report on the Indian Contract (Amendment) Bill, 1992.

(3) Fourteenth Report on the Indian Penal Code (Amendment) Bill, 1994.

(ii) **EVIDENCE tendered before the Committee on the Representation of the People (Second Amendment) Bill, 1994.**

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: I beg to lay on the Table a copy of the Evidence tendered before the Committee on Home Affairs on the Representation of the People (Second Amendment) Bill, 1994.

14.29 14 hrs.

STATEMENTS BY MINISTERS

(i) **Establishment of the Antarrashtriya Hindi Vishwavidyalaya and the Maulana Azad National Urdu University**

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): I beg to lay on the Table a statement regarding establishment of the Antarrashtriya Hindi Vishwavidyalaya at Wardha and the Maulana Azad National Urdu University at Hyderabad.

Statement

Sir, I rise to make a statement in the House regarding the establishment of the Antarrashtriya Hindi Vishwavidyalaya and the Maulana Azad National Urdu University.

The Government have decided to set up the Antarrashtriya Hindi Vishwavidyalaya at Wardha and the Maulana Azad National Urdu University at Hyderabad and to prepare and propose legislation for consideration of Parliament.

Antarrashtriya Hindi Vishwavidyalaya

The establishment of the Antarrashtriya Hindi Vishwavidyalaya has been under consideration ever since the first Vishwa Hindi Sammelan held at Nagpur in January, 1975 recommended it. This was reiterated in second Vishwa Hindi Sammelan in August 1976 in Mauritius. The late Prime Minister, Mrs. Indira Gandhi, in 1983 on the occasion of the third Vishwa Hindi Sammelan supported the establishment of the Antarrashtriya Hindi Vishwavidyalaya. A Committee under Dr. Shiv Mangal Singh 'Suman' was constituted in July, 1992 which submitted its report in May, 1993 recommending the form and requirements for the Antarrashtriya Hindi Vishwavidyalaya.

Hindi enjoys the status of official language and link language in the country and it has its own and large importance at International level. Hindi is taught and studied in almost all Indian Universities and at the International level, it is taught and studied in nearly 150 universities abroad. A large number of people of Indian origin are residing in Mauritius, Fiji, Surinam, Guyne, Trinidad, etc. who have tremendous interest in Hindi.

However, presently there is no existing Centre which can coordinate, develop and direct programmes to meet the demand for Hindi by an international clientele. Only an International Hindi University can appropriately fill up this void.

The objectives of the Vishwavidyalaya will be mainly to develop Hindi as an International language and to conduct courses by distance mode for teaching Hindi in India and abroad. It will be structured on the pattern of a central university with the focus of academic activity on research. It will not conduct routine courses in sciences and social sciences but will have the innovative feature of "writers in residence".

Maulana Azad National Urdu University

Since its inception India has been the cradle and custodian of Urdu. In the Programme of Action to implement National Policy on Education 1992 the Task Force for Minority education under Shri Aziz Qureshi, ex-M.P. recommended that an Urdu Open University may be established to cater to the needs of Urdu speaking people. A Committee under Shri Aziz Qureshi, Ex-M.P. was constituted in September, 1992 to work out in concrete terms, the design of the proposed Urdu University and inputs required for setting it up and the Committee submitted its report in June, 1993.

The objectives of the Urdu University are that it will be a central university with a single campus and will basically concentrate on propagation of Urdu and vocational courses so as to upgrade skills of Urdu speaking people particularly of women who are not able to participate in the normal institutions adequately due to social reasons. The University will provide vocational/language education in the main campus and will reach out to the rest of the country and if necessary, abroad through distance education. The material and audio-visual programmes and the facilities of IGNOU will be used as far as possible.

Sir, we do trust that these two universities would fulfil the acute need in these two important academic fields and form the foundation of further development in future. They will make enduring contributions for the cause of the development of the Hindi and the Urdu language and of the people who speak them.

(ii) **Agitation by Fishermen Protesting Against the Licenses given for Deep Sea Fishing to Trawlers of Multi-National Companies**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): I beg to lay on the Table a statement regarding Agitation by 75 lakh fishermen of all the coastal States protesting against the Licenses given for Deep Sea Fishing to Trawlers of Multi-national Companies.

Statement

Certain issues were raised by some Hon'ble Members of Parliament yesterday regarding the agitation by fishermen of all the coastal States, who were protesting against the licenses given for the deep sea fishing to trawlers of multinational companies. I would like to clarify at the outset